NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. I.A 1916/2024
IN
C.P. (IB)/51(MB)2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.04.2024**

NAME OF THE PARTIES: Ajay Joseph proprietor of Global Marine Supply Company

VS

Swiber Offshore India Pvt Ltd

Appearance:

For the Liquidator: Adv. Narpat Singh i/b Indialaw LLP

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A 1916/2024

1. The above application has been filed by the Liquidator for taking on record the 24th progress report for the quarter ending on 31.03.2024.
2. Ld. counsel for the Liquidator submits that no progress has been done in this quarter because of the pending litigation.
3. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

/RKS/